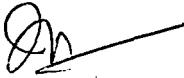
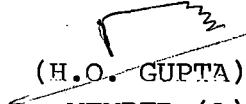


In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA./TA/MP No.

L.L. Agarwal Versus Union of India & Others

Date of Order	Orders
28.3.2002	<p>OA 145/2002</p> <p>Mr. P.N. Jatti, Counsel for the applicant.</p> <p>Heard the learned counsel for the applicant.</p> <p>During the course of submission, the learned counsel for the applicant submitted that he may be permitted to withdraw this OA with the liberty to file a duly constituted fresh OA. Prayer granted subject to limitation. OA stands disposed of accordingly.</p> <p> (J.K. KAUSHIK) MEMBER (J)</p> <p> (H.O. GUPTA) MEMBER (A)</p> <p></p>